

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 08, 2024

No. 2002 /Admin. (Services)/2024

Smt. Babita Rani, District & Sessions Judge, Saharanpur to be District & Sessions Judge, Shahjahanpur.

No. 2003 /Admin. (Services)/2024

Sri Bhanu Deo Sharma, District & Sessions Judge, Shahjahanpur to be District & Sessions Judge, Moradabad.

No. 2004 /Admin. (Services)/2024

Sri Tarun Saxena, District & Sessions Judge, Raebareli to be District & Sessions Judge, Saharanpur.

No. 2005 /Admin. (Services)/2024

Sir Sudhir Kumar-V, District & Sessions Judge, Mainpuri to be District & Sessions Judge, Bareilly.

No. 2006 /Admin. (Services)/2024

Sri Rananjay Kumar Verma, District & Sessions Judge, Fatehpur to be District & Sessions Judge, Ayodhya.

No. 2007 /Admin. (Services)/2024

Sri Rameshwar, District & Sessions Judge, Mau to be District & Sessions Judge, Kasganj.

No. 2008 /Admin. (Services)/2024

Sri Pankaj Kumar Agrawal, District & Sessions Judge, Budaun to be District & Sessions Judge, Mainpuri.

No. 2009 /Admin. (Services)/2024

Sri Manoj Kumar-III, District & Sessions Judge, Sitapur to be District & Sessions Judge, Budaun.

No. 2010 /Admin. (Services)/2024

Sri Sanjeev Shukla, District & Sessions Judge, Azamgarh to be District & Sessions Judge, Hardoi.

No. 2011 /Admin. (Services)/2024

Sri Jai Prakash Pandey, District & Sessions Judge, Sultanpur to be District & Sessions Judge, Azamgarh.

No. 2012 /Admin. (Services)/2024

Sri Syed Maoz Bin Asim, District & Sessions Judge, Kasganj to be District & Sessions Judge, Lakhimpur Kheri.

No. 2013 /Admin. (Services)/2024

Dr. Ajay Kumar-II, District & Sessions Judge, Moradabad to be District & Sessions Judge, Muzaffarnagar.

No. 2014 /Admin. (Services)/2024

Sri Vinai Kumar Dwivedi, District & Sessions Judge, Muzaffarnagar to be District & Sessions Judge, Basti.

No. 2015 /Admin. (Services)/2024

Sri **Anmol Pal**, District & Sessions Judge, Mirzapur to be District & Sessions Judge, Fatehpur.

No. 2016 /Admin. (Services)/2024

Sri **Sunil Kumar-IV**, District & Sessions Judge, Chandauli to be District & Sessions Judge, Mau.

No. 2017 /Admin. (Services)/2024

Sri **Raj Kumar Singh**, District & Sessions Judge, Hardoi to be District & Sessions Judge, Raebareli.

No. 2018 /Admin. (Services)/2024

Sri **Lakshmi Kant Shukla**, District & Sessions Judge, Lakhimpur Kheri to be District & Sessions Judge, Sultanpur.

No. 2019 /Admin. (Services)/2024

Sri **Kuldeep Saxena**, District & Sessions Judge, Basti to be District & Sessions Judge, Sitapur.

No. 2020 /Admin. (Services)/2024

Sri **Ravindra Nath Dubey**, Presiding Officer, Land Acquisition, Rehabilitation and Resettlement Authority, Prayagraj to be Presiding Officer, Commercial Court No. 1, Gautam Buddha Nagar.

No. 2021 /Admin. (Services)/2024

Sri **Kunal Vepa**, Presiding Officer, Motor Accident Claims Tribunal, Gautam Buddha Nagar to be Presiding Officer, Commercial Court No. 2, Gautam Buddha Nagar.

No. 2022 /Admin. (Services)/2024

Sri **Arvind Kumar Mishra-II**, Chairman, State Transport Appellate Tribunal U.P., Lucknow to be District & Sessions Judge, Mirzapur.

No. 2023 /Admin. (Services)/2024

Sri **Ravindra Singh**, Presiding Officer, Land Acquisition, Rehabilitation and Resettlement Authority, Moradabad to be District & Sessions Judge, Chandauli.

No. 2024 /Admin. (Services)/2024

Sri **Dinesh Kumar-II**, Additional District & Sessions Judge (Fast Track Court), Kushinagar at Padrauna to be Additional District & Sessions Judge/Special Judge, Kushinagar at Padrauna in the **exclusive Court** for trying cases covered under the Protection of Children from Sexual Offences (POCSO) Act, 2012 vice Smt. Jyotsna Singh-I.

No. 2025 /Admin. (Services)/2024

Smt. **Jyotsna Singh-I**, Special Judge/Additional District & Sessions Judge, Kushinagar at Padrauna to be Additional District & Sessions Judge, Agra.

BY ORDER OF THE HON'BLE COURT,

sd/-

**(RAJEEV BHARTI)
REGISTRAR GENERAL**

No. 583/Admin. (Services)/2024, Dated: Allahabad: November 08, 2024.

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve the Officers concerned, if any.
3. The Pramukh Sachiv Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.

4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges and Principal Judge, Family Courts (Information available on E-mail).

The Officers whose names are mentioned above shall hand over charge of their present posts, and shall proceed to take over charge of their new postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention their personal ID no., allotted by the Court on the charge certificate.

Kindly refer to G.L. No. 27/Admin G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment.

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Senior Registrar (Judicial) (Confidential), High Court, Allahabad.(Information available on E-mail)
10. The Registrar (Judicial)(Budget), High Court, Allahabad.(Information available on E-mail).
11. The Joint Registrar (Judicial)(Computers), High Court, Allahabad.(Information available on E-mail).
12. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad. (Information available on E-mail).
13. The Deputy Registrar (Admin.), High Court, Allahabad.(Information available on E-mail).
14. The Deputy Registrar (G.), High Court, Allahabad.(Information available on E-mail).
15. The Deputy Registrar (Conf. 'B'), High Court, Allahabad.(Information available on E-mail).
16. The Assistant Registrar (Admin. A-3), High Court, Allahabad. (Information available on E-mail).
17. The Assistant Registrar (Admin. A-2), High Court, Allahabad. (Information available on E-mail).
18. The Assistant Registrar (Admin. C), High Court, Allahabad. (Information available on E-mail).
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
21. P.Ss. to Hon'ble the Administrative Judges with the request to place this notification before His Lordship for kind perusal. (Information available on E-mail).

BY ORDER OF THE HON'BLE COURT,

sd/-

**(SATISH KUMAR PUSHKAR)
DEPUTY REGISTRAR (SERVICES)**